

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2514
ANSWERED ON:08.08.2000
SANITATION PROGRAMME FOR BPL
KHELSAI SINGH

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government have fixed any target for the families living below the poverty line under the revised Centrally Financed Rural Sanitation Programme during 1999-2000;
- (b) if so, the extent to which the said target has been achieved;
- (c) if not, the reasons therefor;
- (d) the amount sanctioned for these families under the said scheme during the said period and the amount being provided under the revised Programme, State-wise;
- (e) whether the Union Government propose to give more grants to the States in order to achieve the targets; and
- (f) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI A. RAJA)

- (a) to (c): Under the Restructured Central Rural Sanitation Programme, no targets were fixed during 1999-2000, as it moves away, in phased manner, from the principle of State-wise allocation of funds to a demand-driven approach.
- (d): The funds released to various States/Union Territories during 1999-2000, State-wise is given in Annexure-I.
- (e)&(f): Yes Sir. The budget allocation for Central Rural Sanitation Programme for the current financial year i.e. 2000-2001, has been increased to Rs.140 crores as compared to Rs.110 crores during the last financial year i.e. 1999-2000. The State-wise allocation done under the `allocation based` component of the Central Rural Sanitation Programme during the current financial year is given in Annexure-II. However, under the Total Sanitation Campaign component of Central Rural Sanitation Programme being demand-driven, no State-wise allocation is made.